

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Appeal No.103 of 2013 (SZ)

Appellant(s)
M/s. DLF Ltd.,
Bangalore.

Respondent
Vs. The Chairman, KSPCB,
Bangalore & others.

Legal Practitioners for Appellant(s)
M/s. Dua Associates.

Legal Practitioners for Respondents
Mr. M.R. Gokul Krishnan for R-1

Note of the Registry	Orders of the Tribunal
Order No. 7	<p>Date: 18th September, 2017</p> <p>The appeal was being adjourned in view of the order dated 30.09.2015 directing that the appeal is to be heard after the disposal of the Writ Proceedings pending before the Hon'ble High Court of Karnataka.</p> <p>Learned counsel appearing for the appellant submitted that the Writ Petition is still pending.</p> <p>List the matter on 26.10.2017.</p> <p style="text-align: right;">.....J.M. (Justice M.S. Nambiar)</p>